

(3)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.

Naman Singh Versus Dr. B. Ground Vyas

Date of Order	Orders
7-3-2000	CP 10/2000 (OA 675/93) D. B. not formed today. Be listed before D. B. on 13-3-2000 <i>[Signature]</i> Dy. Registrar C.A.T. Jaipur Bench
13-3-2000	Mr. Mahendra Shah, counsel for the petitioner The learned counsel for the respondents has already filed an application to allow sometime for disposal of the appeal. The Misc. Application is pending and listed on 29-3-2000. The same may also be listed on that date. <i>[Signature]</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)
29.3.2000	Shri Arvind Soni, proxy counsel for Shri Mahendra Shah, counsel for the petitioner. Shri V.S. Gurjar, counsel for the respondents. We have already allowed the time to dispose of the appeal latest by 30.4.2000. Therefore, we do not think it proper to initiate contempt proceedings against the opposite party and this Contempt Petition is disposed of accordingly. <i>[Signature]</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)

*Received during
[Signature]
of V.S. Gurjar*

*Recd.
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